

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 513/2018
in
OA No. 4250/2014**

New Delhi, this the 15thday of February, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

Shri Om Dalal
S/o Mr. Zile Singh
R/o H.No. 2, IIInd Floor
Tansen Marg, Bangali Market
New Delhi – 110001.

...Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Sh. Anshu Prakash
Chief Secretary
Govt. of NCT of Delhi
Delhi Sachivalaya, I.P. Estate
New Delhi -2.
2. Sh. Devinder Singh
Principal Secretary
(Technical Education)
Department of Training & Technical Education
GNCT of Delhi, Muni Maya Ram Marg
Pitam Pura, Delhi – 88.
3. Sh. A.K. Ahluwalia
Principal
Guru Nanak Dev Institute of Technology
Directorate of Training & Technical Education
Sector-15, Rohini, New Delhi – 85.
4. Sh. Prof. A.P. Mittal
Secretary
All India Council for Technical Education
Nelson Mandela Marg, Vasant Kunj
New Delhi -67.

...Respondents

(By Advocates :Ms. Harvinder Oberoi for R-2
Mr. Gyanendra Singh for R-4

ORDER (ORAL)

Ms. Nita Chowdhury:

Both parties are present.

2. When the matter is taken up, learned counsel for respondents draws our attention to the office order passed by the respondents on 13.09.2018 in which the details of regularising of the leave period of the applicant is clearly stated. As per endorsement No. 1, the AAO (GNDIT) was also asked to make payment of the salary to the officer concerned for the said period at the earliest. It appears that in the absence of a defined period, the AAO has not made the payment yet. AAO (GNDIT) is directed to ensure that payment is made to the applicant by 31.03.2019 along with due and drawn statement.

3. In view of the substantial compliance with the order passed by the Tribunal, notices are discharged and CP is closed.

(S.N. Terdal)
Member (J)

/anjali/

(Nita Chowdhury)
Member (A)